

**OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE JAMMU**

**O R D E R**

No. 56

Dated:- 11-5-2021

**Subject:- Preventive Measures To Contain Spread Of Corona Virus (Covid-19).**

In compliance to the circular No.299 of 2021/RG dated 10-05-2021 issued by Hon'ble High Court of J&K at Srinagar whereby and High Court Order No. 259 of 2021/RG dated 26-04-2021 extended upto 31 May 2021 and Judicial Officers of District & Subordinate Judiciary have been given liberty to work through virtual mode from their respective official residencies, for remand purposes or for meeting any judicial exigency, the following judicial officers shall work as per the roster on virtual mode.

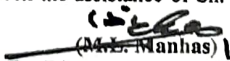
(A)

S. No.	Name & Designation of Judicial Officer	Hearing dates
1.	Sh. M.L. Manhas, Pr. Distt. & Sessions Judge Jammu ( Mobile/whatsapp No. 7889553488)	11 <sup>th</sup> May to 31 <sup>st</sup> May 2021
2.	Sh. Ashwani Sharma 1 <sup>st</sup> Addl. Distt. & Sessions Judge Jammu (Mobile/whatsapp No 7889851955; (holding additional charges of the courts of Addl. & 2 <sup>nd</sup> Addl. Distt. & Sessions Judges Jammu).	11 <sup>th</sup> May to 31 <sup>st</sup> May 2021
(B)		
3.	Sh. Amarjeet Singh Langhay, CJM Jammu (Mobile/whatsapp No.9419167319)	11, 12 & 13 May 2021
4.	Sh. Manjeet Rai City Judge Jammu (Mobile/Whatsapp No. 9419795396)	14, 15 & 16 May 2021
5.	S. Khem Raj Sharma Sub-Judge (Passenger Tax Court Jammu) (Mobile/Whatsapp No. 9419121282)	17, 18 & 19 May 2021
6.	Sh. Parveen Pandoh, Municipal Magistrate Jammu (Mobile/whatsapp No. 9419247797)	20,21, 22 & 23 May 2021
7.	Ms. Urvashi Raina, Munsiff Jammu (Mobile/whatsapp No.9596636646)	24, 25 & 26 May 2021
8.	Sh. Jeevan Kumar Sharma, 2 <sup>nd</sup> Addl. Munsiff Jammu (Mobile/whatsapp No.9419185767)	27, 28 & 29 May 2021
9.	Mrs. Rajni Bhagat 3 <sup>rd</sup> Munsiff Jammu (Mobile/Whatsapp No. 9419152966)	30 & 31 May 2021
10.	Sh. Sidhant Vaid, Munsiff JMIC R.S. Pura (Mobile/Whatsapp No. 9419638127)	11 May to 22 May 2021
11.	Ms Suhasni Vashista Addl. Munsiff R.S. Pura (Mobile/Whatsapp No.9419133777)	22 May to 31 May 2021
12.	Ms. Ananta Raina Munsiff JMIC Bishnah (Mobile/Whatsapp No. 9419500011)	11 May to 31 May 2021
13.	Ms. Himani Parihar Munsiff JMIC Akhnoor (Mobile/Whatsapp No. 7889667813)	11 May to 31 May 2021
Note:-In respect of remand matters, the concerned Judicial Magistrates shall deal with fresh remand matters as per the existing roster already notified by Ld. CJM Jammu.		

(C) **District Court Staff:-**


Any court staff in distress, need or difficulty of any kind in District Jammu shall seek the assistance of Sh. Vinod Kumar (Spl. MM (T) Jammu (M. No. 9419933678.))

No: 663-82/PDSJJ dt 11-5-21

  
(M.L. Manhas) 11/5/2021  
Pr. Distt. & Sessions Judge  
Jammu.

Copies to:-

1. Worthy Registrar General, High Court of J&K Jammu;
2. Worthy Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Jammu;
3. Worthy Secretary to Hon'ble Mr. Justice D.S. Thakur, Administrative Judge for Distt. Jammu;
4. to 16, 1<sup>st</sup> Addl. District & Sessions Judge Jammu; CJM Jammu; City Judge Jammu; Sub-Judge (Passenger Tax Court Jammu); Municipal Magistrate Jammu; Munsiff Jammu; 2<sup>nd</sup> Addl. Munsiff Jammu; 3<sup>rd</sup> Munsiff Jammu; Munsiff (JMIC) R.S. Pura Jammu; Addl. Munsiff R.S. Pura; Munsiff (JMIC) Bishnah Jammu & Munsiff (JMIC) Akhnoor Jammu for information and compliance;
17. SSP Jammu for information with the direction to circulate the order among all the police stations under his jurisdiction;
18. All PPs/APPs for information;
19. President Bar Association Jammu for information;
20. System Officer E-court Jammu for uploading the same on official website of District Court Jammu.

  
(M.L. Manhas) 11/5/2021  
Pr. Distt. & Sessions Judge  
Jammu